

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 981 of 2020**

**IN THE MATTER OF:**

**Kedrion Biopharma INC.**

**...Appellant**

**Versus**

**Wizaman Impex Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Nakul Dewan, Sr. Advocate with Ms. Suruchi Suri, Mr. Jatin Ghuliani, Ms. Cheryl Fernandes, Mr. Vivek Shetty and Mr. Sambit Nanda, Advocates.**

**For Respondent: Mr. Jayant Mehta, Mr. Aditya Ghadge, Ms. Smiti Verma, Mr. Karan Khaitan and Mr. AT Patra, Advocates.**

**O R D E R**  
**(Through Virtual Mode)**

**03.02.2021:** Pleadings are complete. Written submissions have also been filed.

The matter is ripe for hearing.

List the matter 'for hearing' before Court No. III on **8<sup>th</sup> March, 2021.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*am/gc*